

policy towards permitting foreign collaboration in industries in selective, and is in conformity with national priorities. Foreign collaboration is permitted only in sophisticated and high priority areas, export oriented ventures and for manufacture of items for which indigenous capability has not adequately developed within the country. Paras 23, 24, 25 and 26 of the Statement on Industrial Policy presented to Parliament of December 23, 1977, spell out the Government's policy in the matter.

On the basis of an assessment made recently by the various Ministries of the Government of India regarding the assimilation of foreign technology covered by proposals approved in the past and the extent of indigenous capability achieved so far, Government issued a Press Note on 28-12-78 wherein an illustrative list of industries where no foreign collaboration, financial or technical, is considered necessary has been given. A copy of the Press Note is available in Parliament Library.

Nuclear Projects using Heavy Water

9277. SHRI K. LAKKAPPA

SHRI MALLIKARJUN;

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) which are the nuclear projects in India using heavy water;

(b) whether such heavy water is produced indigenously; and

(c) the countries with which India has contracted for the supply of heavy water?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHEER SINGH): (a) The following

nuclear power projects in India require heavy water as moderator;

(1) Atomic Power Project at Kota (Rajasthan).

(2) Atomic Power Project at Kalpakkam (Tamil Nadu).

(3) Atomic Power Project at Narora (Uttar Pradesh).

In addition, three research reactors (two under operation and one under construction) at Bhabha Atomic Research Centre, Trombay, also use heavy water.

(b) Yes, Sir.

(c) A contract was entered into for supply of heavy water with USSR in 1976.

Memorandum submitted by Mr. J. R. D. Tata regarding Problems of Industrial Growth

9278. SHRI CHITTA BASU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Mr J.R.D. Tata submitted a note or memorandum recently in respect of growth and development; and

(b) if so, the broad features of the note and the reactions of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) Shri J. R. D. Tata, Chairman, Tata Iron and Steel Company Limited has submitted on 8th January 1979 a memorandum regarding nationalisation of industries to the National executive of the Janata Party.

The Statement on Industrial Policy presented to Parliament in December, 1977 is directed towards removing the distortions of the past so that genuine aspirations of the people can be made